

GOVERNMENT OF INDIA  
MINISTRY OF EXTERNAL AFFAIRS

**LOK SABHA**  
**UNSTARRED QUESTION NO.3629**  
TO BE ANSWERED ON 02.01.2019

**REPATRIATION OF EMIRATI PRINCESS**

3629. PROF. SAUGATA ROY:

Will the Minister of External Affairs be pleased to state:

- (a) whether the Government has repatriated Emirati Princess caught by Coast Guard;
- (b) If so, the details thereof;
- (c) whether there is any link between the repatriation of Emirati Princess and extradition of Christian Michel, accused of Agusta Westland; and
- (d) If so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

[GEN. (DR) V. K. SINGH (RETD)]

(a) No.

(b) Not applicable.

(c) & (d) Pursuant to the Extradition Treaty between India and UAE, separate Extradition Requests from CBI and Directorate of Enforcement (ED) in respect of Mr. Christian Michel James were forwarded to UAE authorities in March 2017 and February 2018 respectively. According to information shared by Ministry of Home Affairs, the subject Christian Michel James was extradited from UAE to India on 4th December 2018.

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